Annexure-8

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP; 23.12.2022; List of creditors as on: 18.01.2023 In accordance with Section 25(2) (e), IBC ,2016

List of operational creditors (Other than Workmen and Employees and Government Dues)

	_	SLN	
Total	Renu Mahajan	Sl.No. Name of creditor	
	05.01.2023	Date of receipt	a
43,58,320.00	43,58,320.00	Amount claimed Amount of claim Nature of covered by admitted (₹) claim security interest	Details of claim
43,58,320.00 43,58,320.00	43,58,320.00 Unsecured	Amount of claim admitted (₹)	
	Unsecured	Nature of claim	Deta
	,	Amount covered by security interest	Details of claim admitted
	-	Amount Whether covered by related guarantee party?	dmitted
	Z _o	Whether related party?	
93.32%	No 93.32%	% of voting share in CoC	
		Amount of contingen t claim	
	,	any mutual dues,that may be set- off	Amount of
	1	Amount of claim not admitted	
0.00		% of Amount any mutual Amount of Amount of voting contingen may be set admitted verification off	
	1	Remarks, if any	

